

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE**

LOK SABHA

UNSTARRED QUESTION NO.1098

TO BE ANSWERED ON MONDAY THE 8TH FEBRUARY, 2021
MAGHA 19, 1942 (SAKA)

GST ON MARBLE AND GRANITE

†1098. SHRI BHAGIRATH CHOUDHARY:

Will the Minister of FINANCE be pleased to state:

(a) whether the Goods and Services Tax(GST) rates on marble and granite slabs have been slashed from 28 per cent to 18 per cent in the country w.e.f 15.11.2017 and if so, the details thereof;

(b) whether 5 per cent GST is being levied on raw and roughly cut pieces of marble and granite and 12 per cent GST is being levied on their blocks at present and if so, the details thereof along with the time since when the same is being done;

(c) whether the Government proposes to reduce the prevailing GST rates on marble and granite slabs from 18 per cent to 12 per cent to provide relief to the marble and granite industries generative revenue in crores per month from global recession in view of corona pandemic in the country and to make 5 per cent GST on their raw products mandatory to maintain the balance of GST input and output; and

(d) if so, the time by which it is likely to be done and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI ANURAG SINGH THAKUR)

(a): Granite and marble slabs were initially placed in GST rate slab of 28% as per the recommendation of GST Council in its 14th meeting dated 18th and 19th May 2017. As part of the rationalization exercise, GST rate on marble and granite slabs was reduced from 28% to 18% with effect from 15.11.2017, on the recommendation of GST council in its 23rd meeting dated 10th November, 2017.

(b): The details of GST rates on crude or roughly trimmed marble and granite and their blocks is as under:

S. No.	Description	GST Rate	With effect from
1.	Marble and travertine, crude or roughly trimmed	5%	01.01.2019
2.	Marble and travertine blocks	12%	01.07.2017
3.	Granite, crude or roughly trimmed	5%	01.07.2017
4.	Granite blocks	12%	01.07.2017

(c) and (d): The request for further reduction of GST rates on Marble and Granite was placed before the GST Council in its 37th meeting held on 20th September, 2019. However, the said request was not agreed to by the Council.
